

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

ORDER SHEET

APPLICATION No.

of

Applicant(s):

Respondent(s) :

Advocate for

Applicant(s) :

Respondent (s) :

Notes of the registry

Orders of the Tribunal

OA No. 290/00418/14

Date of Order : 21.07.2016

Mr Vijay Mehta, Counsel for applicant.

Mr B.L. Bishnoi, Counsel for respondents.

Ld. Counsel for applicant submitted that he wishes to withdraw this OA. Accordingly, OA is dismissed as withdrawn.


[Praveen Mahajan]
Administrative Member

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[Dr Murtaza Ali]
Judicial Member